

received direct grants from the funds earmarked for the purpose during the year 1952-53?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** No direct grants were given to any non-Government secondary schools in Bihar in 1952-53.

**Shri Jhulan Sinha:** Does the amount earmarked for the purpose contain provision for grants to non-Government colleges?

**Shri K. D. Malaviya:** The question is not audible. Perhaps he is referring to a grant of Rs. 79,200 which was sanctioned under scheme 4A for the improvement of selected secondary schools. We are not aware whether those secondary schools were Governmental or non-Governmental.

**Shri Jhulan Sinha:** Under the sum budgeted under Education, may I know whether the Rajendar College, Chapra, has applied for a grant?

**Shri K. D. Malaviya:** I require notice to answer that specific question.

CONFERENCE OF EDUCATION MINISTERS AND VICE-CHANCELLORS

\*1932. **Shri A. M. Thomas:** (a) Will the Minister of Education be pleased to state the recommendations, if any, of the conference of Education Ministers and Vice-Chancellors held on the 18th and 19th April, 1953?

(b) What are the proposals of the Government in the light of the views expressed at the conference?

(c) What will be the constitution and functions of the proposed University Grants Commission?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) The Government of India had originally proposed the constitution of two separate agencies; a Central Council of University Education and a University Grants Commission. The Conference has suggested that instead of two separate bodies, only one, namely, the University Grants Commission, should be constituted and vested with functions and powers which the draft Bill had intended to vest in the Central Council of University Education. The conference also considered the question of manual labour by students at the University and Secondary levels and made certain detailed suggestions. It has also recommended a survey of the work being done at present and the suggestions that the various educational authorities may like to put forward for the future.

(b) and (c). The matter is under consideration.

**Shri A. M. Thomas:** In answer to a question of mine in the last session of the Parliament whether, in view of the opposition of the University bodies, the proposal to bring a comprehensive Bill to control University education was dropped, the reply of the hon. Minister, Maulana Azad was an emphatic "NO". Reports again appear that the Bill in the form prepared by Government has been dropped. Is that report correct and may I know the present position?

مسٹر آف ایجو کیشن ایلڈ

نہچرل ریسورسز ایلڈ سائٹنٹفک ریسرچ

(مولانا آزاد): اگر کانفرنس کی

گورنمنٹ نے منظوری کر لی تو اس

صورت میں صرف اتنی تبدیلی ہوگی

کہ جو بل وہ پہلے یونیورسٹی ایجو

کیشن بورڈ کے نام سے پیش کرنا چاہتی

تھی اب یونیورسٹی گرانٹ کمیٹی کے

نام سے پیش کریگی۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): If the proposal of the Conference is accepted by the Government, the only change in that case will be that the Bill which it previously wanted to bring on behalf of the University Education Board will now be brought on behalf of the University Grant Committee.]

**Shri A. M. Thomas:** Am I to understand that the proposal to appoint a Central Council of University Education has finally been dropped and it has been resolved that a University Grants Committee on the U.K. model will serve the purpose?

مولانا آزاد: یونیورسٹی گرانٹ

کمیٹی کی تجویز پہلے سے گورنمنٹ کے

سامنے تھی۔ اب کانفرنس نے یہ تجویز

منظور کی ہے کہ پریوزورڈ ایجوکیشن

بورڈ کا فنڈیشن بھی اسی کے حوالہ کیا

جائے اور جو پارڈ بورڈ کے لئے قرار دیا

گیا تھا وہ اسے حاصل ہو۔

[**Maulana Azad:** The proposal of the University Grants Commission was already before the Government. Now the Conference has decided that the function of the proposed Education Board should also be entrusted to it and it should also enjoy the power which was proposed for the Board.]

**Shri A. M. Thomas:** May I enquire when can we expect a comprehensive legislation which will be introduced in Parliament?

مولانا آزاد : کہشیں کی جا رہی ہے کہ جلد پیسہ کیا جائے۔

[**Maulana Azad:** Efforts are being made to introduce it at an early date.]

**Shri Meghnad Saha:** The University Commission presided over by Dr. Radhakrishnan has laid down certain proposals for the constitution of a University Grants Commission. Does the proposed Bill intend to follow the same lines or different lines?

مولانا آزاد : میں گورنمنٹ قریب قریب ویسا ہی کمیشن بلانا چاہتی ہے جیسے کمیشن کی یونیورسٹی انڈیا کی سفارش کی ہے۔

[**Maulana Azad:** Yes. The Commission proposed to be set up by the Government will largely be on the same lines as have been recommended by the University Inquiry Commission.]

**Shri Meghnad Saha:** The Radhakrishnan Commission has suggested that the University Grants Commission should be an autonomous body on the lines of the Union Public Service Commission. Is it going to be an autonomous body or a body subordinate to the present Ministry?

مولانا آزاد : گورنمنٹ اس پر غور کر رہی ہے۔

[**Maulana Azad:** It is under consideration of the Government.]

**Shri Velayudhan:** May I know whether there was any consensus of opinion in the conference of the Vice-Chancellors that Government control over these Universities should be slackened?

**Mr. Deputy-Speaker:** Was it the general feeling that Government's Control over the Universities should be slackened?

مولانا آزاد : نہیں کانفرنس کی تو یہی تجویز تھی جو ابھی پورے کر سکا ہے۔

[**Maulana Azad:** No. The proposal made by the Conference has just been read out.]

**Shri Punnoose:** May I know why the original idea of two Commissions has been given up for one and may I also know how this new proposal would be useful to the Universities?

مولانا آزاد : گورنمنٹ ابھی اس پر غور کر رہی ہے۔ کانفرنس نے جو تجویز پیسہ کی ہے وہ یہ ہے کہ الگ الگ دو ہا ہاں نہ بلائی جائیں۔ ایک ہی بلائی جائے اور وہ دونوں کا کام کرے۔ بظاہر اس میں کوئی خاص برائی کی بات معلوم نہیں ہوتی کہ دو کی جگہ ایک ہی باقی ہو۔

[**Maulana Azad:** It is still under consideration. The Conference made the suggestion that instead of two separate bodies there should be only one body which should do the work of both. Apparently this does not seem to be an undesirable suggestion.]

**Prof. D. C. Sharma:** May I know whether the resolution passed at the Vice-Chancellors' conference with reference to manual labour is going to be mandatory or it is only a pious kind of recommendation?

**Shri K. D. Malaviya:** It will not be mandatory. Neither will it be a pious wish of the conference. We are trying our level best to see that this important decision is implemented as soon as possible.

**Prof. D. C. Sharma:** Are Government aware of the fact that the all-India Educational Conference held in December 1952 passed a resolution that there should be compulsory social services for every students' organisation in India and whether Government is going to act upon that resolution?

مولانا آزاد : اس پر ہم غور کر رہے ہیں۔ اس وقت مشکل ہے کہ اس کا نظامی کوئی جواب دیا جائے۔

[Maulana Azad: It is under consideration and it is difficult to give any definite reply at the moment.]

**Shri Matthen:** May I know whether the proposed University Grants Commission is on the model of the U.K. Grants Commission?

مولانا آزاد : گورنمنٹ اس پر  
دعوت دے رہی ہے - ابھی کوئی  
آخری فیصلہ نہیں ہوا -

[Maulana Azad: The matter is under consideration of the Government and no final decision has yet been taken.]

"RAZNAGAR HUR" OF TRIPURA

\*1933. **Shri Dasaratha Deb:** Will the Minister of States be pleased to state:

(a) whether the "Raznagar Hur" of Tripura can be brought under cultivation;

(b) whether it will give 800 acres of paddy land;

(c) whether local peasants have sent a deputation to the Divisional Officer of that locality; and

(d) whether Government propose to give any aid to these peasants?

**The Minister of Home Affairs and States (Dr. Katju):** (a) to (d). The required information is being collected and will be laid on the Table of the House when received.

**Shri S. C. Deb:** May I know whether the proposals made earlier by the representatives of the people have been accepted by the Food Ministers?

**Dr. Katju:** I do not know. I require notice.

EXPERTS COMMITTEE (OSMANIA UNIVERSITY)

\*1934. **Dr. Suresh Chandra:** Will the Minister of States be pleased to state:

(a) whether it is a fact that the Experts Committee set up by the Government of India in connection with the taking over of Osmania University by the Centre, has not met even once so far; and

(b) if so, the reasons therefor?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Yes.

(b) I understand that the Committee will meet very shortly.

**Dr. Suresh Chandra:** May I know whether the Government have finally dropped the idea of taking over Osmania University?

**Dr. Katju:** No, no.

**Shri Krishnacharya Joshi:** May I know whether any time-limit is fixed in the terms of reference for the submission of the report?

**Dr. Katju:** I do not think so. If they delay very much we will have to fix some time-limit.

**Shri H. G. Vaishnav:** What would be the medium of instruction in case the University is taken over by the Centre?

**Dr. Katju:** Look at the question, Sir, and look at the supplementary.

**Mr. Deputy-Speaker:** Taking over of the University? The question of details to be decided after taking over the University is a different matter.

**Dr. Suresh Chandra:** The hon. Minister said that the Committee will be meeting shortly but he has not stated the reason. He has not replied to part (b) of my question, regarding the reasons why this Committee did not meet.

**Dr. Katju:** It is difficult sometimes to speculate upon the reasons. A meeting of the Legislature in Hyderabad might have been possibly one of the reasons but I cannot really give the reason which affected other people.

**Shri R. N. Reddy:** Is Government aware of the feelings against this step in Hyderabad State itself?

**Mr. Deputy-Speaker:** Appointment of the Committee itself?

**Dr. Katju:** It is a matter of opinion.

**Shri Matthen:** What is the reaction of the Hyderabad Government to this proposal?

**Dr. Katju:** The reaction is very good.

**Shri E. N. Reddy:** May I know whether Government have received any representations in this regard on behalf of the people's organisations in the State?

**Dr. Katju:** Not that I recollect. I require notice.

**Dr. Suresh Chandra:** May I know whether the Osmania University has not opposed to its being taken over by the Centre?

**Dr. Katju:** These are all past history. All sorts of representations were received when the Committee was set up.